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STATE/UT	1991-92	1993-94	1994-95	1995-960	GRANT	NO.OF
UTTAR PRADESH				25.00	25.00	1
WEST BENGAL		_		_	_	
A & N ISLAND		_	_		_	
CHANDIGARH	_	_			_	
DADRA & NAGAR HAVELI				_	_	
DAMAN & DIU						
DELHI			25.00		25.00	1
LAKSHDWEEP					_	
PONDICHERRY					_	
INDIA	5.00	37.50	170.00	270.00	482.50	18

Lifting of price control on Dextroprophyphen and Captopril.

4099, DR. D. VENKATESHWAR RAO: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Pharmaceutical Wockhardt, ltd. had made an appeal to Government to lift price control on Dextroprophyphen and Captopril;
- (b) if so, whether Government have considered the request;
- (c) whether Government have accepted the demand; and
 - (d) if not, the main reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SHEES RAM OLA): '(a) Yes, Sir.

(b) to (d) The two proposals were considered in detail by the Government and the Government has decided not to grant exemption from price control to M/s. Wockhardt. Ltd. in respect of these two bulk drugs on techno-economic grounds.

Formulation of action Plan to check **Pollution**

4100. SHRI IQBAL SINGH: Will the **ENVIRONMENT** of Minister FORESTS be pleased to state:

- (a) whether Government propose to formulate an action plan to check polluted emissions, inadequate sanitation, chemical accidents and urban dirt:
 - (b) if so, the details thereof;
 - (c) if not, the reasons therefor; and
- being taken by (d) the steps Government in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD): (a) to (d) The major sources of pollution in cities are industrial emissions from due to operations and vehicular traffic. The industrial emissions are regulated under Air (Prevention and Control of Pollution) Act, 1981 through State Pollution Control Boards/Pollution Control Committees (in Territories). The statutory Union management responsibility for sanitation and solid wastes generated in urban areas lies with the Municipa Corporations/Committees. The prerequi